

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.01.2021 (MONDAY)

COURT – IV (VIRTUAL MODE)

PRINCIPAL BENCH

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|-----------------------------------|--|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) No. 06 of 2021 | Agritrade Power Holdings Pte. Ltd. Vs. SKS Power Generation (Chhattisgarh) Ltd. | Shwetabh Sinha | |

For Hearing

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|-----------|---|--|--------------|--|
| 2. | Comp. App. (AT) (Ins) No. 477 of 2020 | Rahul Kumawat Vs. Bank of India & Anr. | Sanyat Lodha | Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2 |
|-----------|---|--|--------------|--|

The Court will rise at 11:30 AM.

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**